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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH

O. A. NO. 1690/2001

New Delhi this the 13th day of July, 2001.

HON'BLE SHRI JUSTICE ASHOK AGARWAL, CHAIRMAN

HON'BLE SHRI M. P. SINGH, MEMBER (A)

Majeti Shankar Kumar,
Upper Division Clerk,
Department of Science & Technology,
Room No.24 (TIFAC Building),
Technology Bhawan,
New Mehrauli Road,
New Delhi-110016.

... Applicant

(In person)

-versus-

Union of India through
Secretary, Department of Science
& Technology, Technology Bhawan,
New Mehrauli Road,
New Delhi-110016.

... Respondent

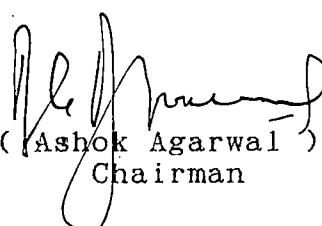
O R D E R (ORAL)

Shri Justice Ashok Agarwal:-

Present OA has been filed at an interlocutory stage when merely a chargesheet has been served upon the applicant in disciplinary proceedings initiated against him. We are not inclined to interfere at this interlocutory stage. No interference is called for merely on the ground that some writ petition has been filed by applicant's wife in the Delhi High Court.

Present OA, in the circumstances, is summarily rejected.


(M.P. Singh)
Member (A)


(Ashok Agarwal)
Chairman

/as/